

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

Civil Appeal No(s). 9909/2013

MIRZA ANIS AHMED(DEAD) THROUGH LRS.

Appellant(s)

VERSUS

RAMJAS SINGH YADAV (DEAD) THR. LRS. & ANR.

Respondent(s)

Date : 25-04-2022 This appeal was called on for hearing today.

For Appellant(s)

M/S. Mukesh Kumar Singh And Co., AOR

For Respondent(s)

Mr. Garvesh Kabra, AOR

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

Fresh vakalatnama has been filed on behalf of appellant nos. 1(1) and 1(3).

Await service of notice of alternative arrangement in respect of appellant nos. 1(2).

List again on 25.07.2022.

S.P.S. LALER
Registrar